GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3117 ANSWERED ON:15.03.2013 SUBSIDIZED LPG CYLINDERS TO CHARITABLE INSTITUTIONS Antony Shri Anto;Chavan Shri Harischandra Deoram;Siricilla Shri Rajaiah

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has taken note of the difficulties being faced by the charitable institutions, schools, anganwadi centres, hospitals and hostels due to the capping of subsidized Liquefied Petroleum Gas (LPG) cylinders;

(b) if so, the details thereof and the response of the Government thereto;

(c) whether the Government has any plan to exempt these organisations from the capping of subsidized LPG cylinders;

(d) if so, the details thereof; and

(e) the financial burden likely to be borne by the Government in cases of subsidized LPG cylinders are provided to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (d) Government has decided that the Non Domestic Exempted Category (NDEC) customers i.e. Government and Municipal Hospitals, Supplies to all school and college hostels, midday meal scheme, canteens attached to Govt. Offices, Messes of Polices Force, BSF, CISF in addition to kitchens and messes of the Defence establishments, laboratories attached to schools, colleges and research institutions besides charitable institutions registered under the societies Act are now to be treated as domestic LPG customers and allowed the supply of LPG at subsidized rates till the cap as is applicable to domestic LPG customers w.e.f. 05.02.2013.

The entitlement will be pro-rated for the balance period in the current financial year.

(e) The total subsidy burden per domestic subsidized cylinder is Rs 461.58/ domestic subsidized cylinder (@ Delhi w.e.f. 01.03.2013).